

(b) if so, the purpose of their visit;  
 (c) whether there were any talks to develop India's small scale industries; and

(d) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). This delegation recently visited India. It was a non-official delegation and was not sponsored at Government level. The delegation went round different parts of the country. Government had no official talks with the delegation.

**Employees' State Insurance Scheme**

\*1021. { Shri Nagi Reddy:  
 Shrimati Parvathi Krishnan:

Will the Minister of Labour and Employment be pleased to state

(a) the number of workes in West Bengal still left to be covered by the Employees' State Insurance Scheme, and

(b) when will the scheme be extended to other districts of West Bengal?

The Deputy Minister of Labour (Shri Abid Ali): (a) About 3,61,000 workers are yet to be covered in areas with a concentration of 500 or more

(b) As soon as practicable. The matter has been taken up with the State Government who are responsible for the provision of Medical care under the Insurance Scheme.

**Recovery of Loans from Displaced persons of Tripura**

\*1022. Shri Bangshi Thakur: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that Certificate Proceedings have been issued for the recovery of loans against the displaced persons of Tripura and are being issued, and

(b) if so, the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Bhambhani): (a) Yes. Such proceedings have been taken against some people

(b) To save the recovery of the loan amounts from being barred by limitation and to collect the amount due to Government in cases where the displaced persons are in a position to pay.

**Distribution of Soft Coke**

\*1023. Shri L. Achaw Singh: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the State Trading Corporation of India (Private) Ltd. has taken over the distribution of soft coke in Delhi?

The Minister of Commerce (Shri Kanungo): No, Sir. The Corporation has arranged at the request of the Delhi State Administration to run some block takes and hand over the stock to the licensees nominated by them.

**Indian Delegation to Japan**

\*1024. { Shri Venkatasubbalah:  
 Shri E. Madhusudan Rao:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to send a delegation to Japan to study the financial structure of small scale industries in that country,

(b) if so, whether the composition of the delagtion has been finalised; and

(c) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). The proposal is still at the stage of consideration.

**Delegates to U. N. Assembly**

\*1025. { Shri V. P. Nayar:  
 Shri Aurobindo Ghosal:

Will the Prime Minister be pleased to say a statement showing:

(a) the general or special qualifications on the basis of which the following categories included in India's delegation to the current U.N. Session have been selected: (i) delegates, (ii) alternate delegates, and (iii) advisers; and